

85 Up ex-Barauni. These are attached first, second and third inside rear SLR. Since these coaches are attached to 85 Up at an intermediate station it is not operationally feasible to attach them in the middle.

Dieselisation of Chetak Express

7829. SHRI BHEEKHABHAI: Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred. Question No. 7752 on the 19th April, 1979 regarding Dieselisation of Chetak Express and state:

(a) whether it is a fact that an assurance was given by previous Railway Minister to some Members;

(b) if so, what action has been taken for the dieselisation of the Chetak Express joining Delhi and Udaipur; and

(c) when will the assurance given in 1979 be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). The feasibility of dieselisation of Chetak Express is being examined and action as found feasible will be taken.

इंडियन रेलवे यूजर्स एसोसियेशन

7830. श्री सुरज मान : क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्व रेलवे की जोनल तथा डिवीजनल यूजर्स कंसल्टेटिव कमेटी और एन० आर० यू० सी० तथा स्टैंडिंग बोल्डर हैल्थ कमेटी में इंडियन रेलवे यूजर्स एसोसियेशन को प्रतिनिधित्व देने का प्रश्न 23 अप्रैल 1981 में विचाराधीन है ;

(ख) क्या यह भी सच है कि पूर्व रेलवे के महाप्रबन्धक ने इंडियन रेलवे यूजर्स एसोसियेशन के पंजीकरण, उद्देश्यों, कार्य-

करण की तारीख, लक्ष्यों, श्रेष्ठाधिकारी और सदस्यता आदि के बारे में जानकारी मांगी है; और

(ग) यदिहां, तो इस बारे में आदेश कब तक जारी कर दिया जायेगा ?

रेल संचालन तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) से (ग). भारतीय रेलवे उपभोक्ता संघ को रेलवे परामर्श निकायों में कोई प्रतिनिधित्व नहीं दिया गया है ।

Grievances of Gangmen

7831. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state the reasons for non payment of;

(a) arrear dues for temporary status to Gangmen (CPC) under P.W.Ia. Dhanbad, Gomoh, Parasnath, Bermo, Hazaribagh Road, Chandrapura, Katrasgarh, Barkakana, Patratu, Tori, Latehar etc. with effect from 1st August, 1974;

(b) T. A. to Gangmen (CPC), Dhanbad for working at Pradhankhanta for the months of January, February and March, 1979;

(c) over time to Gangmen, Dhanbad for working as Chowkidars for 12 hours and also for patrolling duty; and

(d) overtime to the Gangmen under D.E.N. (Cons.), Dhanbad for change of duty hours from eight and a half hours to eight hours as per R.L.T./69 from the 1st May, 1979 to the 16th September, 1979?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Casual Gangmen have been allowed regular scales as and when they attained temporary status as per extant rules.

(b) The headquarters of these Gangmen being Pradhankhanta, they are not entitled for any travelling allowance.

(c) All cases, where claims are substantiated by records, overtime allowance, as per extent rules, has been paid.

(d) Overtime bill is under scrutiny and arrangement is being made for payment shortly.

**New Express Train between Puri/
Bhubaneswar and New Delhi**

7832. SHRI RAM CHANDRA, RATH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the proposal for the introduction of a new Express train between Puri/Bhubaneswar and New Delhi via. Khargpur, Adra, Asansol, Varanasi and Mughalsarai was rejected by the Railway Board during 1977-78;

(b) if so, the reasons therefor;

(c) whether his Ministry will now accept this proposal and priority will be given while introducing the new trains during Sixth Plan period; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Due to line capacity constraints and other operational difficulty, it was not found feasible to introduce a train between Puri and New Delhi via. Adra, Asansol during 1977-78.

(c) and (d). With effect from 1.4.80, 175/176 Puri-New Delhi Tri-weekly Neelachal Express already been introduced which runs via. Tatanagar, Bokaro Steel City, Gaya, Mughalsarai, Varanasi to connect important pilgrim centres and industrial centres like Tatanagar and Bokaro Steel City and also backward areas of Chhotanagpur with the Union Capital.

Filling up Forms Reservation

7833. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Southern Railway has discontinued the practice of filling up reservation forms for Vaigai Express starting from Madurai;

(b) if so, the reasons therefor; and

(c) whether Government are aware that this discontinuance has resulted in blackmarketing of tickets?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) The practice of filling up of requisition forms by passengers for reservation for seats by short distance day time trains was discontinued in 1980 to provide quick service to passengers at the reservation counters.

(c) No such complaint has been received.

**Working of National Institute of
Health and Family Welfare,
Munirka, New Delhi**

7834. SHRI RAGHUNATH SINGH VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the working hours of the Family Welfare Centre in the National Institute of Health and Family Welfare, Munirka, New Delhi, are from 9.30 A.M. to 1.00 P.M.;

(b) if so, whether Government are aware that neither the doctors nor the receptionists come to the Centre before 10.30 A.M.;

(c) whether despite the fact that a very small number of patients come to the Centre, the doctors do not attend to them properly and the